

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No.281/KB/2017
C.P.No.53/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company		Rebati Agro Pvt.Ltd.-Vs- ROC,W.B	
Under Section		75 & 76	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one is present from either side.

Petitioner has filed this petition u/s. 75 and 97 of the Companies Act, 2013 in the Hon'ble Calcutta High Court, which was received on transfer to this Tribunal. Petitioner is directed to file two additional copies of the petition

Let notice be issued on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal for filing detail paragraphwise comments within 30 days.

Petitioner is directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the

Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List on 17/01/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)